



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P No. 257/KB/2017 C.P No. 118/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M.

Name of the Company		Banke Behari Construction Pvt. LtdVs- Registrar of Companies West Bengal		
Under Section		560(6)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one responded from either side.

Till date ROC has not filed report. Let reminder be issued to ROC for his report.,

List the matter on 21/11/2017.

81

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)